

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.234- IA/1237(AHM)2023
in
CP(IB) 44 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

VE Commercial Vehicles Ltd
V/s
Eagle Corporation Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 08/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent :

ORDER

IA/1237(AHM)2023

None present for the applicant and respondent.

List for further consideration on 12.08.2024.

Later on Ld. Counsel for the applicant and respondent appeared. Both parties are directed to file written submission

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)